Written Ans. to Unstd. Ques.... [28 December, 2018] ...the 27 December, 2018 401

child for any purpose, shall be liable for rigorous imprisonment for a term which may extend to seven years and shall also be liable to fine of five lakh rupees.

Proposals of Madhya Pradesh

†1760. DR. SATYANARAYAN JATIYA: SHRI AJAY PRATAP SINGH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the latest status of proposals of new child development project, Anganwadi centre, establishment of new training centre and uniform for Anganwadi children, forwarded by Madhya Pradesh Government; and
- (b) the reasons for their pendency, if any, and by when these are likely to be approved?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR): (a) and (b) A proposal was received from the Government of Madhya Pradesh for sanction of 6215 new Anganwadi Centres for the State of Madhya Pradesh. All the 7075 projects and 14 lakh Anganwadi Centres (AWCs)/Mini AWCs/Anganwadi-on-Demand (AoDs) approved by the Government of India under 3rd phase of expansion of Integrated Child Development Services (ICDS) Scheme have already been allocated to the States/UTs (including Madhya Pradesh). However, this Ministry has issued guidelines on 1st December, 2014, authorizing the States/UTs to relocate the AWCs as per their requirement and subject to fulfillment of prescribed conditions.

No proposal has been received from the Government of Madhya Pradesh in the recent past for the establishment of new training centre. However, the State of Madhya Pradesh has 26 Anganwadi Training Centres (AWTCs) and 2 Middle Level Training Centres (MLTCs) functioning under Anganwadi Services (under Umbrella ICDS) Training Programme. Further, all the State Governments/UT Administrations have been requested to adopt e-learning modules, Incremental Learning Approach (ILA) and Electronic Incremental Learning Approach (e-ILA) for imparting training to the Anganwadi Services functionaries instead of opening of new AWTCs/MLTCs.

Further, no proposal has been received in this Ministry from the Government of

[†] Original notice of the question was received in Hindi.

Madhya Pradesh to provide uniform to Anganwadi children. As per the strengthened and restructured Anganwadi Services (under Umbrella ICDS Scheme), there is no provision for uniform to children in Anganwadi Centres.

MR. CHAIRMAN: The House is adjourned to meet at 11.00 a.m. on Monday, the 31st December, 2018.

The House then adjourned at thirteen minutes past eleven of the clock till eleven of the clock on Monday, the 31st December, 2018.